

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1621 of 2021**

Md. Tajir Miya @ Tazir Miya @ Tajir Miya and Ors.

.... Petitioners

Versus

The State of Jharkhand

....Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : None

For the State : None

Order No.02 Dated- 19.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this case after a week.

(Anil Kumar Choudhary, J.)